GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1095

TO BE ANSWERED ON THE 13^{TH} DECEMBER, 2022/AGRAHAYANA 22, 1944 (SAKA)

CANCELLATION OF LICENSES UNDER FCRA

1095. PROF. SOUGATA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Foreign Contribution Regulation Act (FCRA) Licences cancelled during the last three years, State-wise along with the reasons for the cancellation of FCRA licences;
- (b) whether any of such licence holders/NGOs have connection to any terrorist groups;
- (c) if so, the details thereof;
- (d) whether the FCRA licence cancellation caused lack of funds for humanitarian assistance in the country; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): During the last three years i.e. 2019 to 2021, the FCRA Registration Certificates of 1,811 associations have been cancelled under section 14 of The Foreign Contribution (Regulation) Act, 2010 (FCRA, 2010) due to violation of provisions of the FCRA, 2010. Details of State-wise number of associations whose FCRA Registration Certificate have been cancelled during the last three years is enclosed as Annexure.

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(b) and (c): Whenever any inputs pertaining to use of foreign contribution to spread terror activities are received by this Ministry, appropriate action under the FCRA, 2010 and other extant laws and rules is taken.

(d): No, Sir.

(e): Question does not arise.

Annexure to Lok Sabha Unstarred Question No. 1095 regarding "Cancellation of Licenses under FCRA" for answer on 13.12.2022

| S. No. | State/UT | Number of Association whose registration has been cancelled (2019 to 2021) |
|-----------|--------------------------------------|--|
| 1 | Andhra Pradesh | 168 |
| 2 | Arunachal Pradesh | 2 |
| 3 | Assam | 23 |
| 4 | Bihar | 122 |
| 5 | Chandigarh | 4 |
| 6 | Chhattisgarh | 14 |
| 7 | Delhi | 68 |
| 8 | Goa | 4 |
| 9 | Gujarat | 45 |
| 10 | Haryana | 8 |
| 11 | Himachal Pradesh | 8 |
| 12 | Jammu and Kashmir (including Ladakh) | 9 |
| 13 | Jharkhand | 43 |
| 14 | Karnataka | 96 |
| 15 | Kerala | 52 |
| 16 | Madhya Pradesh | 54 |
| 17 | Maharashtra | 206 |
| 18 | Manipur | 43 |
| 19 | Meghalaya | 7 |
| 20 | Mizoram | 2 |
| 21 | Nagaland | 14 |
| 22 | Orissa | 109 |
| 23 | Pondicherry | 8 |
| 24 | Punjab | 8 |
| 25 | Rajasthan | 41 |
| 26 | Sikkim | 3 |
| 27 | Tamil Nadu | 218 |
| 28 | Telangana | 90 |
| 29 | Tripura | 3 |
| 30 | Uttar Pradesh | 115 |
| 31 | Uttarakhand | 31 |
| 32 | West Bengal | 193 |
| Total 1,8 | | |